

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11519 of 2017

Customs Misc. Application (ORS) No. 10215 of 2022

(Arising out of OIO-SUR-EXCUS-002-COM-101-102-16-17 dated 31/03/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

C.C.E. & S.T.-SURAT-II

.....Appellant

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

VERSUS

ARCELORMITTAL NIPPON STEEL INDIA LTD.

.....Respondent

Module V, Sez Unit, Hazira,
Surat, Gujarat

APPEARANCE:

Shri Deepak Kumar, Special Counsel for the Appellant

Shri Vishal Agarwal & Mrs. Dimple Gohil, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 10.01.2023
DATE OF DECISION: 07.02.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11518 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul